

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

19. C.P.(IB)-512(MB)/2022

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 07.03.2023**

NAME OF THE PARTIES: - KDD (INDIA) PRIVATE LIMITED

APPEARANCES: -

FOR THE PETITIONER : Adv. Chethan Kumar K

FOR THE RESPONDENT : Absent.

Section: 59 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC).

Heard the Counsel for the Petitioner. **Reserved for Orders.**

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)